Most Immediate

F.No C 30013/25/2017-IVA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

5th Floor, HUDCO Vishala Bldg,
Bhikaji Cama Place, New Delhi,
Dated, the 1st August, 2017

To

The Director General,
Directorate General of Human Resource Developments,
Customs and Central Excise,
409/8, Deep Shikha Building, Rajendra Place,
New Delhi – 110 008

Subject: Implementation of Government's decision on the recommendations of the
Seventh Central Pay Commission – Revision of pension of pre-2016
pensioners/family pensioners etc.

Sir,

I am directed to refer to Board’s letter of even number dated 01.06.2017 on
the subject mentioned above and to enclose herewith a copy of an O.M No.
1(13)/EV/2017 dated 26.07.2017 received from Department of Expenditure. It has
been informed that Additional Secretary(Expenditure), Department of
Expenditure will take a meeting to review the progress of revision of pension
of pre-2016 pensioners/family pensioners on 04.08.2017.

2. It is, therefore, requested that present status of (i) Total number of pre-2016
pensioners/family pensioners (ii) Number of pensioners/family pensioners to whom
revised PPO issued, in respect of CBEC may kindly be furnished to the Board by
02.08.2017 positively.

Encl: As above

Yours faithfully,

(B Gitanan Mang)
Under Secretary to the Govt. of India
Tel. No. 26162673

Copy for necessary action to:

All Pr. Chief Commissioner/Chief Commissioner
All Director (General)/Commissioners under CBEC.

Copy to: Dy (System & Data Management), for
uploading this on CBEC Network.
OFFICE MEMORANDUM

Sub: Review of progress of revision of pension of pre-2016 pensioners/family pensioners - regarding

The undersigned is directed to invite attention to DOP&PW’s O.M. No. 38/37/2016-P&PW(A), dated 12.05.2017, regarding revision of pension of pre-2016 pensioners, based on notional pay fixation and to this Ministry’s O.M. of even number, dated 23.05.2017 providing for detailed procedural points involved therein to facilitate speedy processing of pension revision in such cases. It was followed up by a D.O. letter of even number dated 25.05.2017 from Additional Secretary (Expenditure), addressed to the Secretaries of all Ministries/Departments where, while requesting that cases of revision of pension based on the aforesaid order of Department of Pension dated 12.05.2017 may be processed expeditiously, it was mentioned that cases where required data is available, especially in the cases of fixed pay scales where pay fixation is fairly straightforward, could be processed forthwith.

2. The matter was subsequently reviewed in a meeting under the Chairmanship of AS (Expenditure) on 22.06.2017, where the officers of various Ministries/Department were present. The minutes of the meeting was circulated in terms of O.M. of this Department of even number dated 28.06.2017. In the meeting it was taken note that the issue had not received due attention and the pace of work was rather slow. It was decided that in order to expedite the matter and to ensure effective monitoring, the issue may be monitored by the concerned JS (Admn.) on a weekly basis and the matter may also be included in the agenda of meeting of Senior Officers.

3. In the meanwhile the Department of Pension have also issued orders providing for detailed fitment tables for various pay scales from 4th Pay Commission onwards in terms of their O.M. dated 06.07.2017. With the issue of the fitment table, the cases of revision of pension may not involve any procedural difficulty.

4. However, based on the data provided by CPAO, it is seen that the progress of pension revision in such cases is still tardy. This is despite the fact that the data in respect of live pensioners have been made available by CPAO to the concerned PAOs/administration branches.

5. Therefore, in order to review the progress of such cases, Additional Secretary (Expenditure) shall shortly hold a meeting of the concerned officers not below the rank of the Joint Secretary. In order to ensure meaningful discussions in the review meeting, it is requested that the concerned officers may be ready with the following information:
(i) The number of cases due for pension revision (relevant data has been made available to PAO and subsequently to the concerned administration branch) and the number of cases where appropriate action for pension revision has completed including payment of revised pension to retired employees along with arrears.

(ii) Whether the pension revision has been taken up scale-wise and if so, status of disposal at various levels pay scale-wise. Whether revision in regard to fixed pay scales has been completed.

(iii) Specific reason for delay in respect of cases where pension revision is yet to be made.

(iv) Any other relevant issue having a bearing on speedy disposal of revision of pension cases

6. The date and timing of the meeting shall be communicated separately and shortly. It is requested that officers not below the rank of Joint Secretary may attend the meeting.

(Vivek Ashish)
Under Secretary to the Government of India
P: 23095633

To

1. Shri Tanveer Ahmad, ED (Finance), Ministry of Railways, Room No. 428, Rail Bhawan, New Delhi.
2. Shri M. Subbareyan, JS (E), Ministry of Defence, Room No. 234, South Block, New Delhi.
3. Shri Prakash, JS (Admn), MHA, Room No. 117, North Block, New Delhi.
4. Ms. Anita Chauhan, JS (Admn), Ministry of Science & Technology, Room No.17, Technology Bhawan, New Mehrauli Road, New Delhi- 110 016.
5. Shri Arun Singhal, JS (Admn), Ministry of Health & Family Welfare, Room No. 149 A, Nirman Bhawan, Maulana Azad Road, New Delhi – 110 108.
6. Shri Amit Yadav, JS (Admn), Department of Telecommunications, Room No. 315, Sanchar Bhawan, 20, Ashoka Road, New Delhi – 110 001.
7. Shri Manish Sinha, DDG (PAF), Department of Posts, Dak Bhawan, New Delhi-110001.
8. Shri Dharmendra, JS (L&A&E) & CVO, Ministry of Urban Development, Room No. 308, C Wing, Nirman Bhawan, Maulana Azad Road, New Delhi.
9. Shri Uday Singh Kumawat, Joint Secretary (Admn), Department of Revenue, 46, North Block, New Delhi.
10. Shri Sanjeev Kumar, JS (Admn), CBEC, Department of Revenue, North Block, New Delhi.
11. Shri Sudhir Kumar, JS (Admn), CBDT, Department of Revenue, North Block, New Delhi.

Copy to:

1. PPS to AS (Exp.), D/o Expenditure, Room No. 143, North Block, New Delhi.
2. PS to JS (Pers.), D/o Expenditure, Room No. 36, North Block, New Delhi.